

Title : Need to remove impediments in getting aid from World Bank for development of public health in Kerala.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Thank you Chairman Sir. I never expected that my name would be called. I have come here as I had to be there. Since, you have called my name, I will raise this issue.

Sir, we all know that Kerala is a State where infant mortality is the lowest. We are at par with the Western countries. As regards health standards, we have come at par with the Western countries. In these matters, the State of Kerala has made many advances. The State has submitted proposals for aid from the World Bank and other world agencies for further development of the health standards. But, unfortunately, the advancement made by the State has become a curse. We are now being punished for making advances in the medical field and maintaining health standards. We should not be penalised for making advances in health standards and public health matters.

So, I would request the Central Government to intervene in the matter and see that we are not penalised for the advances in the matter of public health. Our projects submitted to the World Bank for health must be sanctioned. The World Bank has stated that the health standards of many of the States are far below the health standards of Kerala. So, their first priority is to help those States. They will not be giving any aid to the State of Kerala because of the advancement made. That is not a correct procedure. We should not be penalised for making progress in such matters. So, the Central Government should advise the World Bank to give necessary aid to the State of Kerala for further advancement in public health matters.

With these words, I conclude.